Telecom Regulatory Authority of India

Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg, (Old Minto Road), Next Zakir Husain College, New Delhi - 110002

No. 1-14/2008-A&P Dated: 7th January, 2009

To

All Ministries/Departments/Government of India and PSUs.

<u>Sub:</u>- <u>Filling up the post of 'Private Secretary' in TRAI on deputation on foreign service terms</u>

The Telecom Regulatory Authority of India (TRAI), New Delhi, is a statutory body set up under an Act of Parliament named TRAI Act, 1997. The organization proposes to prepare a panel of 'Private Secretary' for appointment on deputation on foreign service terms, initially for a <u>period of two years</u>. The details of qualification and experience etc are as under:-

S.No.	Name of the	Scale of Pay	Qualification/eligibility
	Post		
1.	Private Secretary	Rs.9300-34800 plus	a) Officers of the Central/ State
		grade pay of Rs.4600	Govt./PSUs (i) holding equivalent post
		(PB-2) and	or
		allowances such as	(ii) with 6 years of regular service in a
		DA, HRA, TA etc. as	grade immediately below.
		per Govt. Rules.	
			b) The officer must possess the working
			knowledge of computer.

- 2. TRAI is a statutory body and has been exempted from the rule of immediate absorption upto 23.01.2009 by Department of Pension & Pensioner's Welfare. The matter for further extension has been taken up with the Government.
- 3. All the Ministries/ Departments/ PSUs are requested to forward applications in the enclosed proforma (also available in TRAI's website www.trai.gov.in/vacancies.asp) alongwith attested copies of ACRs for the last five years and wigilance clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately.
- 4. Last date for receipt of the application complete in all respect is <u>9th</u> <u>February</u>, **2009**

Yours faithfully,

(M.D. Pathak) Technical Officer (A&P) Tel. No. 23211985